

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001

No. L-1/250/2019/CERC

Dated: 21st September, 2022

PUBLIC NOTICE

Subject: Extension of date for seeking comments/suggestions on Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (First Amendment) Regulations, 2022 and Supplementary Notification to the Draft Amendment.

The comments/suggestions/ objections were solicited from the stakeholders on the Supplementary notification to the Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (First Amendment) Regulations, 2022, and the draft first amendment by 20th September, 2022 vide notice dated 18.08.2022.

2. On the request of stakeholders, last date for submission of comments/suggestions/ objections is hereby extended till 03.10.2022. The comments/suggestions/ objections may be sent to the undersigned on or before 03.10.2022 at the email addresses, secy@cercind.gov.in and shilpa@cercind.gov.in. For registered users, the comments/suggestions/ objections shall also be uploaded through SAUDAMINI Portal by clicking e-Regulation link on the e-filing Home Page. For any query on uploading on SAUDAMINI Portal, e-Court Helpdesk at 011-23353503 Extension 260 or 7042604928 may be contacted.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/

(Harpreet Singh Pruthi)

Secretary